BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 295 of 2023

(Disposed of matter)

In the matter of

Dimpal Kumar

.....Applicant

V/s

State of Punjab & Ors.

.....Respondent

INDEX

S. No.	Particulars	Dated	Page No.
1	Compliance / Status Report by way of affidavit of Shailender Kaur, Special Secretary to Government of Punjab, Department of Science, Technology and Environment in compliance to order dated 25.02.2026.	10.06.2026	1-5
2	**Annexure-A** A copy of letter no.9057 dated 14.05.2026 vide which approval of the proposal for carrying capacity and Source Apportionment Study of	14.05.2026	6-13

	MandiGobindgarh was conveyed to IIT, Delhi by the Punjab Pollution Control Board.		
3	**Annexure-B** A copy of letter no.9447 dated 18.05.2026 vide which Letter of Award (LoA) for Carrying Capacity Assessment and Source Apportionment Study of MandiGobindgarh was issued by the Punjab Pollution Control Board to Dr. Sri Harsha Kota, Professor & CERCA Chair, Department of Civil and Environment Engineering, Indian Institute of Technology, New Delhi.	18.05.2026	14-19

Deponent

Date: 10.06.2026

Place: Chandigarh

(ShailenderKaur)

Special Secretary to Government of Punjab, Department of Science, Technology and Environment

(On behalf of the State of Punjab)

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 295 of 2023

(Disposed of matter)

In the matter of

Dimpal Kumar

.....Applicant

V/s

State of Punjab & Ors.

.....Respondent

Compliance / Status Report by way of affidavit of Shailender Kaur, Special Secretary to Government of Punjab, Department of Science, Technology and Environment in compliance to order dated 25.02.2026.

RESPECTFULLY SHOWTH:

I, the above-named deponent, do hereby, solemnly affirm and state as under:

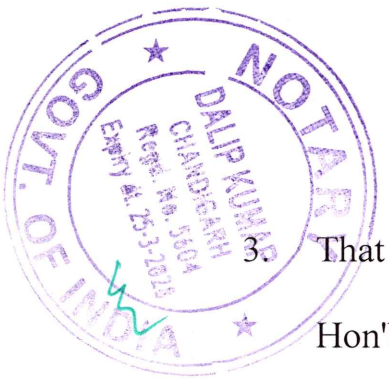
1. That the deponent namely Shailender Kaur is presently working as Special Secretary to Government of Punjab, Department of Science, Technology and Environment and as such is well conversant with the facts of the case. The deponent is competent and authorized to swear and file the

NOTARY DALIP KUMAR CHANDIGARH Regd. No. 5604 Expiry dt. 25-3-2028 GOVT. OF INDIA

present short reply by way of affidavit on behalf of the Government of Punjab.

2. That the above-mentioned case relating to the grievance against un-regulated violation of air quality norms by Coal fired furnaces operating in MandiGobindgarh area of the State of Punjab has been disposed of by this Hon'ble Tribunal vide order issued and pronounced on 25.02.2026 with certain directions. The direction given in paragraph 32 (6) vide order dated 25.02.2026 with regard to carrying capacity assessment and source apportionment study of MandiGobindgarhis reproduced below for kind perusal and reference:

> *"The State of Punjab is directed to ensure that the carrying capacity of MandiGobindgarh is assessed within three months and compliance report in this regard is filed before the Registrar General of the National Green Tribunal through email at judicialngt@gov.in. If deemed necessary, the matter will be listed for consideration before the bench again."*



3. That in compliance to order dated 25.02.2026 of this Hon'ble Tribunal, the Government of Punjab in the Department of Science, Technology and Environment hasaccorded approval to the proposal dated 12.05.2026 for

allotment of the work relating to the carrying capacity assessment and Source Apportionment Study of MandiGobindgarh to IIT, Delhi through Punjab Pollution Control Board. The scope of study shall include trend analysis, preparation of multi pollutant emission inventory, source apportionment using urban and regional air quality models, carrying capacity assessment, clear air action planning, health impact assessment and indicative economic assessment of intervention strategies.The approval was conveyed to IIT, Delhi by the Punjab Pollution Control Board vide letter no.9057 dated 14.05.2026 a copy of which is enclosed as **Annexure-A**.

4. That the Punjab Pollution Control Board vide letter no.9447 dated 18.05.2026 has issued Letter of Award (LoA) for Carrying Capacity Assessment and Source Apportionment Study to Dr. Sri Harsha Kota, Professor & CERCA Chair, Department of Civil and Environment Engineering, Indian Institute of Technology, New Delhi. The study will be carried out by IIT, Delhi within six months. The objective and scope of study, methodology, Key Deliverables, timelines etc. has been mentioned in the

letter of award which is enclosed herewith as **Annexure-B**.

5. That the Carrying Capacity Assessment and Source Apportionment Study report of MandiGobindgarh as and when furnished by IIT, Delhi will be placed before this Hon'ble Tribunal.

6. That the deponent may kindly be allowed to place on record the compliance / status report in compliance to order dated 25.02.2026 passed in Original Application no.295 of 2023.

Deponent

Date: 10.06.2026

(Shailender Kaur)
Special Secretary to Government of Punjab, Department of Science, Technology and Environment
(On behalf of the State of Punjab)

Place: Chandigarh

VERIFICATION:

Verified that the contents of Para No. 1 to 5 of the above compliance / status report by way of affidavit of the deponent are true and correct as derived from the official record. Para no. 6 is

NOTARY DALIP KUMAR CHANDIGARH Regd. No. 5604 GOVT. OF INDIA

prayer. No part of the above compliance / status report is false and nothing material has been concealed therein.

Deponent

Date: 10.06.2026

(ShailenderKaur)

Special Secretary to Government of Punjab, Department of Science, Technology and Environment

Place: Chandigarh

(On behalf of the State of Punjab)

Attested as Identified

10 JUN 2026

NOTARY CHANDIGARH

GOVT. OF INDIA NOTARY DALIP KUMAR Chandigarh Expiry on 25-3-26

Certified that the Affidavit/Affirmation has been read over & Explained to the Deponent/Executant who seemed to understand the same at the time of making & signing the documents

Annexure - A

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 9057

Dated. 14/05/2026

To

Dr. Sri Harsha Kota,
Professor & CERCA Chair,
Department of Civil & Environmental Engineering,
Indian Institute of Technology Delhi,
Hauz Khas, New Delhi.

Subject: **Regarding Sanction for Carrying Capacity and Source Apportionment Study of Mandi Gobindgarh as well as submission of MoU.**

Reference: Your proposal dated 12.05.2026 regarding carrying capacity assessment and source apportionment study of Mandi Gobindgarh

Please refer to the proposal dated 12.05.2026 on the subject cited above.

2) It is informed that the State Government has accorded approval for allotment of the subject cited work to Indian Institute of Technology, Delhi.

3) The scope of the study shall include trend analysis, preparation of multi pollutant emission inventory, source apportionment using urban & regional air quality models, carrying capacity assessment, clear air action planning, health impact assessment and indicative economic assessment of intervention strategies and thereafter submission of report. The total project cost of the study is fixed at Rs. 50,00,000/- (Rupees Fifty Lakh only), exclusive of applicable taxes and the timeline for completion of the study shall be six (06) months from the date of signing of the Memorandum of Understanding (MoU).

4) It is, therefore, requested to submit a copy of draft Memorandum of Understanding (MoU) incorporating detailed scope of work, deliverables, timelines, payment terms, and other relevant conditions for further consideration and approval.

Member Secretary

Superintendent
Punjab Civil Secretariat
Chandigarh

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001
Vatavaran Bhawan, Nabha Road, Patiala -147001
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Website : www.ppcb.gov.in | E-Mail : chairmanppcb@yahoo.in | msppcb@gmail.com |

INDIAN INSTITUTE OF TECHNOLOGY DELHI
Hauz Khas, New Delhi-110016, India

Dr. Sri Harsha Kota
Professor & CERCA Chair
Department of Civil & Environmental Engineering

Phone: +91-11-2659 1208

E-mail: harshakota@iitd.ac.in

12/5/2026

Dear Sir/Madam,

Subject: Submission of Revised Proposal for Carrying Capacity Assessment and Source Apportionment of Mandi Gobindgarh

Please find attached the revised proposal titled "Carrying Capacity Assessment and Source Apportionment of Mandi Gobindgarh using Integrated Emission Inventory, AERMOD-based Hotspot Analysis, and WRF-Chem Regional Modelling" for your kind consideration.

The proposal has been revised in line with the observations communicated by the Board and includes expanded scope covering multi-pollutant emission inventory, source apportionment, carrying capacity assessment, clean air action planning, health impact assessment, and indicative economic assessment of intervention strategies.

The proposed duration of the study is six months, and the total project cost is Rs. 50,00,000/- (Rupees Fifty Lakhs only), exclusive of applicable taxes.

We hope the revised proposal meets the requirements of the Board and look forward to your kind consideration and approval.

Regards

Sri Harsha Kota

Superintendent
Punjab Civil Secretariat
Chandigarh

Carrying Capacity Assessment and Source Apportionment of Mandi Gobindgarh using Integrated Emission Inventory, AERMOD-based Hotspot Analysis, and WRF-Chem Regional Modelling

Background of the Non-Attainment city, Mandi Gobindgarh:

Mandi Gobindgarh has been identified as a critically polluted, non-attainment industrial cluster with dominant contributions from industrial fuel combustion, vehicular emissions, and road dust. Recent directions of the Hon'ble National Green Tribunal (Order dated 25.02.2026 in OA 295/2023) mandate assessment of the carrying capacity of the region within a defined timeline. The present study builds upon earlier IIT Delhi source apportionment work and aims to develop a quantitative, policy-relevant carrying capacity framework for the region.

Scope of the study:

The study will develop a high-resolution, multi-pollutant emission inventory for Mandi Gobindgarh, covering PM10, PM2.5, SO_2, NO_2, CO, VOCs, and PAHs, followed by integrated dispersion modelling and analysis. The carrying capacity assessment will be undertaken for PM10, PM2.5, SO_2, NO_2, CO, in alignment with prevailing standards and policy requirements.

A coupled modelling framework will be adopted wherein AERMOD will be applied for local-scale dispersion analysis, including hotspot identification and evaluation of sector-specific interventions, while WRF-Chem will be used to assess regional (non-local) contributions, atmospheric transport, and chemical transformation processes influencing PM concentrations in Mandi Gobindgarh.

To support regional simulations, existing emission inventories developed by the IIT Delhi research group will be utilized for surrounding areas. The analysis will primarily focus on Mandi Gobindgarh while explicitly accounting for the influence of the surrounding airshed, enabling a comprehensive understanding of both local and regional drivers of air pollution to make detailed action plan for the city.

Objectives of the study:

The main objective of the proposed project is to determine the airshed carrying capacity of Mandi Gobindgarh and provide quantitative emission thresholds and control strategies.

Superintendent
Punjab Civil Secretariat
Chandigarh

Specific Objectives:

1. Develop a high-resolution emission inventory (0.5 km × 0.5 km)
2. Identify pollution hotspots using AERMOD dispersion modelling
3. Quantify regional (non-local) contributions using WRF-Chem
4. Estimate assimilative carrying capacity and current pollution load of the city
5. Evaluate the impact of fuel transition scenarios
6. Develop clean air action plans for the city.
7. Estimate health impact of air pollution in the city using existing exposure response equations
8. Economic Assessment of Intervention Strategies

Methodology/Work Plan:

Trend Analysis

Exploratory analysis will be done to understand the diurnal and seasonal trends of pollutants. Local wind parameters such as wind speed, wind direction and other meteorological aspects influences the temporal variation of pollutant concentration throughout the day. So correlation studies will be done to analyse the relationship of the pollutant with meteorological parameters (temperature, relative humidity, wind speed, wind direction etc.). This is subjected to availability of data collected by PPCB/CPCB and any other freely available sources for the concerned pollutant and meteorological parameters.

Development of Emission Inventory

The source activities for air pollution can be broadly classified as: transport sector (motor vehicles), commercial activities, industrial activities, domestic activities, restaurants, dhabas, institutional & official activities, fugitive sources etc.. In addition to industrial and automobile pollution, there is a significant emission from domestic cooking using cheap fuels like wood, coal, biomass etc. Clusters of small and medium scale industries are also responsible for the air pollution. In most of the institutions and offices, the diesel generators are used at the time of power failure. Garbage burning may be a common practice; it can be an important contributor to air

pollution. The road condition is also responsible for dust emissions. It is observed that on roads which are broken, poorly maintained and have partially paved surfaces, movement of vehicle may cause non-exhaust road dust emission in a significant amount. While activity data will be collected in this study, existing emission factors would be used to estimate emission fluxes.

ArcGIS will be used for this study because of it is user friendly and is frequently used by the local authorities and research institutions for air pollution management. The topographical map, of cities will be geo-coded as the base maps in the form of polygons for geo-referencing the other maps. The other maps (e.g., land use, road and railway intersection) and ward boundary will be geo-referenced. Various thematic layers of gridded maps (0.5 km x 0.5 km) will be generated in GIS (e.g., road maps, population map).

Primary and secondary data for these following sources will be collected:

i. industry
ii. vehicles
iii. domestic fuel burning
iv. open burning (agricultural residue and garbage burning)
v. hotel and restaurant fuel use
vi. Dhabas
vii. diesel generator (DG) sets
viii. road dust
ix. other sources (e.g., bakery, medical waste incinerators, other fugitive sources).

Source apportionment using urban and regional air quality models

Source apportionment will be carried out using a combination of urban-scale dispersion modelling (AERMOD) and regional-scale chemical transport modelling (WRF-Chem) to quantify the contribution of local and non-local sources to particulate matter concentrations in Mandi Gobindgarh. At the urban scale, AERMOD will be applied using the developed emission inventory and site-specific meteorological data to simulate the dispersion of pollutants within Mandi Gobindgarh. The model outputs will be used to identify pollution hotspots, estimate sector-wise contributions, and evaluate the effectiveness of local emission control strategies.

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Punjab Civil Secretariat
Chandigarh

At the regional scale, WRF-Chem will be employed to simulate atmospheric transport, chemical transformation, and dispersion of pollutants across the broader airshed. Existing regional emission inventories developed by IIT Delhi will be used to quantify the contribution of emissions originating outside Mandi Gobindgarh to local air quality.

The combined modelling framework will enable separation of local versus regional contributions, providing a comprehensive understanding of pollution sources and supporting the subsequent carrying capacity assessment.

Carrying Capacity

Assimilative carrying capacity (ACC) will be calculated as per the National Green Tribunal's report (O.A. No. 1016/2019).

Health Impact Assessment

A screening-level health impact assessment will be carried out to evaluate the potential public health implications of air pollution exposure in Mandi Gobindgarh. The analysis will utilize modelled pollutant concentrations (primarily PM and NO_x), population statistics, and published concentration–response relationships from established national and international studies.

The assessment will provide indicative estimates of population exposure, attributable health burden, and potential health benefits associated with selected emission reduction scenarios.

The analysis is intended to provide a policy-level understanding of health implications and will not involve detailed epidemiological investigations or primary health surveys.

Economic Assessment of Intervention Strategies

An indicative economic assessment of selected emission control interventions will be undertaken to support prioritization of mitigation strategies. The assessment will focus on major sectors contributing to air pollution in Mandi Gobindgarh and will include broad estimates of implementation costs, expected emission reduction potential, and practical feasibility based on secondary data and published literature.

The analysis is intended as a screening-level policy support tool and will not involve detailed techno-economic optimization or sector-specific financial modelling.

Deliverables:

1. High-Resolution Emission Inventory

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- Gridded (0.5 km × 0.5 km) emission inventory for PM10, PM2.5, SO_2, NO_2, CO, VOCs, and PAHs for Mandi Gobindgarh, disaggregated by major source sectors.

2. Hotspot Identification (AERMOD Modelling)
   - Spatial concentration maps of PM10, PM2.5, SO_2, NO_2, CO, VOCs, and PAHs in Mandi Gobindgarh
   - Identification of pollution hotspots and sectoral contributions at key locations
3. Regional Contribution Assessment (WRF-Chem)
   - Quantification of non-local contributions to PM10 and PM2.5 concentrations in Mandi Gobindgarh
   - Assessment of airshed-level pollutant transport
4. Carrying Capacity Assessment
   - Estimation of current pollution load and background concentrations
   - Determination of assimilative capacity and current pollution loads for compliance with NAAQS
5. Fuel Transition Scenario Analysis
   - Quantitative evaluation of fuel scenarios
   - Impact assessment of fuel transitions on ambient concentrations and emission loads
6. Develop clean air action plans for the city
7. Health impact of air pollution in the city
8. Economic analysis of interventions

Time schedule of activities:

S. No.	Action	1	2	3	4	5	6
1.	Trend analysis	■					
2.	Development of Emission Inventory	■	■	■			
3.	Source apportionment using urban air quality models				■		

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Chandigarh

4	Regional air quality modeling to estimate non-local contribution in the city						
5	Carrying Capacity						
6	Clean Air Action Plans, Health Assessment & Economic analysis of Intervention						
7	Report						

Budget:

Proposed budget is Rs. 50,00,000 (exclusive of applicable taxes).

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Annexure-B

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 9447 Dated. 18/05/2026

To

Dr. Sri Harsha Kota,
Professor & CERCA Chair,
Department of Civil & Environmental Engineering,
Indian Institute of Technology Delhi,
Hauz Khas, New Delhi.

Subject: **Letter of Award (LoA) for Carrying Capacity Assessment and Source Apportionment Study of Mandi Gobindgarh.**

This is in reference to your proposal dated 12.05.2026 on the subject cited above.

In compliance with the directions issued by the Hon'ble National Green Tribunal in O.A. No. 295 of 2023 titled Dimpal Kumar vs. State of Punjab & Ors., the Government of Punjab, through the Punjab Pollution Control Board, Patiala, is pleased to award the study titled "Carrying Capacity Assessment and Source Apportionment study of Mandi Gobindgarh" to the Indian Institute of Technology (IIT), Delhi. The study aims to establish a scientific basis for identifying pollution sources and determining the assimilative carrying capacity of the Non-Attainment City of Mandi Gobindgarh. It shall also formulate action and remediation plans to enable regulators, industries, local bodies, and other stakeholders to implement targeted interventions, strengthen compliance monitoring, and restore the ecological and socio-economic fabric of the city.

2) The objective & scope of study, methodology, key deliverables, timelines of the study etc. are delineated below:

A. Objective and Scope of the study

- Estimate assimilative carrying capacity and current pollution load of the city
- Source apportionment study
- Identification of pollution hotspots
- Quantify regional (non-local) contributions

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Vatavaran Bhawan, Nabha Road, Patiala - 147001
Phone : Chairman. : 0175-2215793, Member Secretary : 0175-2215802 (O), 2215636 (FAX)
Website : www.ppcb.gov.in | E-Mail : chairmanppcb@yahoo.in | msppcb@gmail.com |

- Develop a high-resolution emission inventory
- Evaluate the impact of fuel transition scenarios
- Estimate health impact of air pollution in the city
- Economic Assessment of Intervention Strategies
- Develop clean air action plans for the city

B. Methodology

- Trend analysis of air quality and meteorological parameters
- Development of high-resolution emission inventory (0.5 km × 0.5 km)
- Identification of pollution hotspots using dispersion modelling (AERMOD)
- Regional-scale chemical transport modelling (WRF-Chem) to quantify the contribution of local and non-local sources to particulate matter concentrations
- Source apportionment using urban and regional air quality models
- Carrying capacity assessment in accordance with prevailing standards and NGT directions.
- Health impact assessment of air pollution in the city using existing exposure response equations
- Indicative economic assessment of intervention strategies

C. Key Deliverables

i) <u>High-Resolution Emission Inventory</u>

- Gridded (0.5 km × 0.5 km) emission inventory for PM10, PM2.5, SO2, NO2, CO, VOCs, and PAHs for Mandi Gobindgarh, disaggregated by major source sectors.

ii) <u>Hotspot Identification (AERMOD Modeling)</u>

- Spatial concentration maps of PM10, PM2.5, SO2, NO2, CO, VOCs, and PAHs in Mandi Gobindgarh
- Identification of pollution hotspots and sectorial contributions at key locations

Superintendent
Punjab Civil Secretariat
Chandigarh

iii) Source apportionment

- Local and non-local sources to particulate matter and other pollutant concentrations in the city
- Sector wise contribution
- Evaluation and effectiveness of emission control strategies

iv) Regional Contribution Assessment (WRF-Chem)

- Quantification of non-local contributions to PM10 and PM2.5 concentrations in Mandi Gobindgarh
- Assessment of airshed-level pollutant transport

v) Fuel Transition Scenario Analysis

- Quantitative evaluation of fuel scenarios
- Impact assessment of fuel transitions on ambient concentrations and emission loads

vi) Carrying Capacity Assessment

- Estimation of current pollution load and background concentrations
- Determination of assimilative capacity and current pollution loads for compliance with NAAQS

vii) Develop clean air action plans for the city

viii) Health impact of air pollution in the city

ix) Economic analysis of interventions

D. Schedule / Timeline

- The duration of the study shall be six (06) months from the date of signing of the Memorandum of Understanding (MoU).
- The activity-wise timeline shall be as per the proposal submitted by IIT Delhi is as under:-

Sr. No.	Action	1	2	3	4	5	6
1	Trend analysis						
2	Development of Emission Inventory						

Superintendent
Punjab Civil Secretariat
Chandigarh

3	Source apportionment using urban air quality models						
4	Regional air quality modeling to estimate non-local contribution in the city						
5	Carrying Capacity						
6	Clean Air Action Plans, Health Assessment & Economic analysis of Intervention						
7	Report						

E. Support to be provided by PPCB / Government

- Necessary coordination with stakeholder departments shall be provided by Govt./Punjab Pollution Control Board
- Access to available environmental monitoring data and relevant record shall be facilitated as per requirement.
- Field access to industries and monitoring locations shall be facilitated as per requirement.

F. Award Price & Method of Payments

- The total award price for the study shall be Rs. 50,00,000/- (Rupees Fifty Lakhs only) exclusive of applicable taxes.
- Payment shall be released in following stages:
  - 50% of the payment shall be made upon the signing of MoU
  - 25% of payment shall be released after three months
  - 25 % payment shall be released after submission of report
- Applicable statutory deductions including tax deductions shall be made as per rules.
- The payment shall be made to IIT, Delhi designated bank Account with PAN details.

Superintendent
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Chandigarh

G. Other Terms & Conditions

- For the detailed scope of work, methodology, deliverables, and other terms and conditions, the IIT proposal (Annexure- A1) and the MOU between IIT and PPCB shall be followed.
- Any extension in scope or timeline shall require mutual consent of PPCB and IIT Delhi.
- Any dispute arising during the course of the study shall be referred to the Administrative Secretary, Department of Science, Technology and Environment, Government of Punjab, whose decision shall be final and binding upon both parties.

H. Nodal Officer from PPCB

Dr. Rajeev Gupta, Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-II, Patiala (95010-23220) is the Nodal Officer for this project, to co-ordinate and sign the MoU with IIT, Delhi.

This letter has been issued after approval of the Chairperson of the Board.

Member Secretary

Endst. No..... Dated .....

A copy of the above is forwarded to the Administrative Secretary to Government of Punjab, Department of Science, Technology & Environment, Chandigarh for his kind information in reference to the approval accorded by the State Govt. on e-office file no.375002 for award of study as well as for release of the payment to IIT Delhi from Environment Compensation Funds, please.

Sd/-
Member Secretary

Endst. No. ..... Dated .....

A copy of the above is forwarded to the following for information and necessary action:

1. The Chief Environmental Engineer, PPCB, Bathinda.
2. The Senior Environmental Engineer (Air), PPCB, Jalandhar
3. The Senior Environmental Engineer, PPCB, Zonal Office-2, Patiala

Sd/-
Member Secretary

Superintendent
Punjab Civil Secretariat
Chandigarh

Endst. No. ..... Dated .....

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib. He is requested to provide all necessary assistance and support to IIT Delhi for study.

Member Secretary

Endst. No. ..... Dated .....

A copy of the above is forwarded to the Deputy Controller (F & A), Punjab Pollution Control Board with a request to release the payment to IIT, Delhi from the Environment Compensation Fund as per approval given by State Govt. on e-office no. 375002. Further, the payment shall be released as per terms & conditions mentioned in the above letter.

DA/As above.

Member Secretary

Superintendent
Punjab Civil Secretariat
Chandigarh